RAJYA SABHA

Artificial Limbs for Handicapped

3164. SHRI ANIL SHARMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of registered handicapped persons in Himachal Pradesh;
- (b) whether Government have given any grant for artificial limbs and other instruments (Baisakhis etc.) for the use of handicapped persons in the State; and
 - (c) what other facilities Government have provided to them?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) The total number of registered handicapped persons in Himachal pradesh is reported as 30507.

(b) and (c) Under the Central scheme for assistance to disabled persons for purchase/fitting of aids/appliances, Rs. 19.80 lakhs was provided during the year 1999-2000 for the state. Under State scheme for similar purpose, an amount of Rs. 2,09,310/- has been provided by the State Government. Other facilities include the benefits provided under various schemes for welfare of disabled implemented by the Government of India and the State Government.

Welfare Schemes in Himachal Pradesh

3165. SHRI ANIL SHARMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of welfare schemes which are being formulated and implemented for the weakers and backward sections of the society in Himachal Pradesh;
- (b) the amount allocated for this purpose for each district of the State during the period 1997-98, 1998-99, 1999-2000 and estimated amount allocated for 2000-2001; and
- (c) how much amount was spent during the period 1997-98, 1998-99 and 1999-2000?